

ITEM NO.11
ON XI

REGISTRAR COURT. 1

SECTI

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 22737/
2013

M/S KAMAKHYA TRADERS & ORS. Petitioner(
s)

VERSUS

RAILWAY BOARD MINIS. OF RAIL. & ORS. Respondent(
s)

Date : 08/07/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. C. D. Singh, Adv.

For Respondent(s)

Mr Uday Prakash Yadav, Adv.
Mr. Shreekant N. Terdal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

er Respondent nos. 1 to 6 have already filed count
affidavit.

Ld. Counsel for the petitioner to take fresh steps to
effect service on respondent no.7 within two weeks time.

Notice thereafter be issued.

List again on 9.9.2016.

Signature Not Verified

Digitally signed by
SONALI SAUND
Date: 2016.07.08
17:09:12 IST
Reason:
AL)

(PAWAN DEV KOTW
Registrar